

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. VINDHYAVASINI CORPORATION PRIVATE LIMITED

S. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. Vindhya Vasini Corporation Private Ltd.
2.	Date of incorporation of corporate debtor	23 June 2010
3.	Authority under which corporate debtor is incorporated/registered	The Companies Act
4.	Corporate identity number / limited liability identity number of corporate debtor	U74900MH2010PTC204738
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No. 101, OG-III, Oberoi Garden, Thakur Village Off Western Express Highway, Kandivali (E),, Mumbai 400101
6.	Date of closure of insolvency resolution process	30 th August 2021
7.	Liquidation commencement date of corporate debtor	16 th November 2022 (Received on 14 th December 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Naren Sheth, IBBI/IPA-001/IP-P00133/2017-18/10275
9.	Address and e-mail of the liquidator, as registered with Board	Address: 1014-1015, PRASAD CHAMBER, TATA ROAD NO.1, OPERA HOUSE, CHARNI ROAD (EAST), MUMBAI 400004 Mail id: mkindia58@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	IP NAREN SHETH 1014-1015, PRASAD CHAMBER, TATA ROAD NO.1, OPERA HOUSE, CHARNI ROAD (EAST), MUMBAI 400004 M: 09821133426 T: 022 66322870 cirp.vvcl@gmail.com
11.	Last date for submission of claims	14 th January 2023

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of liquidation of the M/s. Vindhya Vasini Corporation Private Limited on 16th November 2022 (Order received on 14th December 2022)

The stakeholders of M/s. Vindhya Vasini Corporation Private Limited are hereby called upon to submit their claims with proof on or before 14th January 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Naren Sheth
Date and place: Mumbai 15th December 2022

Geetha ads Ramakrishna 9032242118 9440403689